

CITY CIVIL COURT MUMBAI
IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 10.09.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	S.C.179/2014	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Arguments	Public Prosecutor Adv. Manohar Shetty
2	NDPS MA 815/20	John Peter Josus Vs State of Maharashtra Anti Narcotic Cell	Reply	Adv. Ayaz Khan Public Prosecutor
3	NDPS MA 816/20	Rodrigo Dos Santos Alves Vs Air Intelligence Unit	Reply	Adv. Ayaz Khan Public Prosecutor